

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 2345 OF 2009  
BEFORE THE REGISTRAR SUNIL THOMAS

STATE OF MAHARASHTRA TR.C.B.I. Appellant (s)

VERSUS

MAHESH G.JAIN Respondent(s)

Date: 20/10/2011 This Appeal was called on for hearing today.

For Appellant(s) Mr.Ashwani Garg,adv.  
Mr.A.K.Sharma,adv.  
Mr.Jayesh Gaurag,adv.  
Mr. B. Krishna Prasad,Adv.

For Respondent(s) Ms. K.V.Bharathi Upadhyaya,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Additional documents have not been filed even now.

It is submitted that no further steps are required.

Hence, place the matter before the Hon'ble Court as per  
rules.

(Sunil Thomas)  
Registrar